

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/_4170_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 17th November, 2020.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./ 5355, dtd. 09.11.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.11.2020 and 18.11.2020. The next senior most Judicial officer at the establishment will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/ 4171 / dated
Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Roha